

(2)

admitted. Now, the remaining 14 claims are yet to be filed by the claimants before the Liquidator. The Applicant is permitted to file the remaining claims before the Liquidator and Liquidator is directed to consider and verify those claims and pass appropriate orders in terms of Section 53 of the code.

With the aforesaid observations, this IA(IBC)/100/KOB/2024 **is allowed and disposed of.**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**